

ORISSA HIGH COURT

FILING REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/13300/2025	DEEPAK KUMAR NAYAK VS STATE OF ODISHA	SITIKANT MISHRA VS	// () //	
2	D-BLAPL/13305/2025	MANTU @ NARAYAN NAIK VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BAIDESWAR /197 /2024 () //	
3	D-BLAPL/13308/2025	MANUEL SABAR VS STATE OF ODISHA	SK. ZAFARULLA VS	BISSAMCUTTACK /103 /2024 () //	
4	D-BLAPL/13310/2025	SURESH CHAMPIA VS STATE OF ODISHA	SK. ZAFARULLA VS	BAMBARI /122 /2023 () //	
5	D-BLAPL/13311/2025	SK.IBRAR @ SK.IBRAR ALAM VS STATE OF ODISHA	SK. ZAFARULLA VS	SAHADEV KHUNTA /143 /2025 () //	
6	D-BLAPL/13315/2025	SANJAY KUMAR SAHOO @ SANJAY SAHU VS STATE OF ODISHA	BHUIT PATTNAIK VS	JAJPUR ROAD /2 /2025 () //	
7	D-BLAPL/13319/2025	SOUMYA@SATYA RANJAN BEHERA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	PIPLI /483 /2024 () //	
8	D-BLAPL/13320/2025	SUDARSAN BARIK VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	NAIKANI-DIHI /220 /2024 () //	
9	D-BLAPL/13321/2025	AMIT KUMAR PRADHAN @ BAPUN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /191 /2025 () //	
10	D-BLAPL/13324/2025	GOURI NAYAK @ RUPA @ DURGI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE SADAR /59 /2025 () //	
11	D-BLAPL/13328/2025	STIFFEN SINGH @ STIPHEN SINGH VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BERHAMPUR /25 /2024 () //	

ORISSA HIGH COURT**FILING REPORT AS ON :01/05/2025**

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12	D-BLAPL/13329/2025	KARTIK @ RAJANI SAMAL VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	NILGIRI /91 /2025 () //	
13	D-BLAPL/13332/2025 BLAPL/4682/2025	SUNIL POWAR VS STATE OF ODISHA	PRADIP MOHANTY VS	SUNDARGARH SADAR /301 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundargarh) GR/0001282/2024	
14	D-BLAPL/13334/2025 BLAPL/4679/2025	MANOJ SA VS STATE OF ODISHA	PRADIP MOHANTY VS	HEMGIR /107 /2025 J.M.F.C,HEMGIR(Sundargarh) GR/0000103/2025	
15	D-BLAPL/13336/2025	STIFFEN SINGH @ STIPHEN SING VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BERHAMPUR /24 /2024 () //	
16	D-BLAPL/13345/2025	PRAMOD KISAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	REAMAL /68 /2024 () //	
17	D-BLAPL/13346/2025	ABHISEKH KATARIA VS STATE OF ODISHA	SANJUKTA MUNDA VS	// () //	AOR20220002621C202500010
18	D-BLAPL/13351/2025	BIRANCHI PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHAKAPADA PS /33 /2025 () //	
19	D-BLAPL/13352/2025	BILU MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LANJIGARH /62 /2024 () //	
20	D-BLAPL/13354/2025	DEBASIS SAHOO @ BAPI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BHADRESWAR /41 /2025 () //	
21	D-BLAPL/13360/2025	CHANDRA MOHAN PATRA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	UDALA /326 /2023 () //	
22	D-BLAPL/13361/2025	SARAT LENKA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BRAHMAGIRI /72 /2021 () //	
23	D-BLAPL/13363/2025	PANKAJ VANSHKAR @ BANSKAR	DIBYAJYOTI SAHOO	JHARSUGUDA /135 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :01/05/2025

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		VS	VS	()	
24	D-BLAPL/13366/2025	STATE OF ODISHA SANJIB BAKUL	SAROJ KUMAR MISHRA	//	AOD20240000678C202500009
		VS	VS	()	
25	D-BLAPL/13367/2025	STATE OF ODISHA LALIT HANTAL	SOUMYA KANTA TRIPATHY	//	AOD20240000239C202500009
		VS	VS	()	
26	D-BLAPL/13369/2025	STATE OF ODISHA SUSHILA PATRA	CHINMAYA KUMAR SAHU	//	AOR20220001061C202500004
		VS	VS	()	
27	D-BLAPL/13370/2025	STATE OF ODISHA NIRANJAN KHATUA	PREETAM MISHRA	//	AOR20220001061C202500004
		VS	VS	()	
28	D-BLAPL/13379/2025	STATE OF ODISHA GABA @ SANTANU MAITY	PRAVASH CHANDRA JENA	//	AOR20220001061C202500003
		VS	VS	()	
29	D-BLAPL/13380/2025	STATE OF ODISHA RANJIT KUMAR SAHOO	CHINMAYA KUMAR SAHU	//	AOR20220001061C202500003
		VS	VS	()	
30	D-BLAPL/13381/2025	STATE OF ODISHA SHIBA @ SHIBANARAYAN SAHU	AMIT PRASAD BOSE	//	AOR20220001061C202500003
		VS	VS	()	
31	D-BLAPL/13382/2025	STATE OF ODISHA BIJAY KUMAR MANDIA SAHU	TUKUNA KUMAR MISHRA	//	AOR20220001061C202500003
		VS	VS	()	
32	D-BLAPL/13383/2025	STATE OF ODISHA SANTOSH KUMAR SAHOO @ NILU	DIPTISH PRASAD PATTANAIAK	//	AOR20230000632C202500006
		VS	VS	()	
33	D-CMAPL/18125/2025	STATE OF ODISHA PRAVAT BHOI	SUJIT KUMAR SWAIN	//	
		VS	VS	()	
34	D-CMAPL/18191/2025	STATE OF ODISHA KALIKA PARIDA	ADV.	//	
		VS	VS	()	

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35	D-CMP/18135/2025	PRATIMA PRADHAN MUNA @ SRIMANTA KUMAR KHATOI VS BHIMA NAYAK	SANTOSH KUMAR BEHERA VS	// // ()	
36	D-CMP/18178/2025	PURNAMI SA VS DURGA PRASAD SAHU	ANISH PATTNAYAK VS	// // ()	AOR20220001834C202500022
37	D-CMP/18179/2025	ANANNYA ANUSUYA NAIK VS BHARAT NATWARLAL VARU	GOURI MOHAN RATH VS	// // ()	AOR20220001651C202500011
38	D-CMP/18180/2025	ANANNYA ANUSUYA NAIK VS DEBESH DAS	GOURI MOHAN RATH VS	// // ()	AOR20220001651C202500010
39	D-CMP/18182/2025	ANANNYA ANUSUYA NAIK VS BHARAT PATEL	GOURI MOHAN RATH VS	// // ()	AOR20220001651C202500012
40	D-CMP/18221/2025	PADMABATI KAMILA VS USHARANI RANA	AMIT PRASAD BOSE VS	// // ()	
41	D-CMP/18229/2025	SUPRAVA JENA VS ESQUARE IONIC FLAT OWNERS WELFARE TRUST, BBSR	SOURAV SUMAN BHUYAN VS	// // ()	
42	D-CONTC/18044/2025	RANTHI TIRKEY VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	DR. BINODA KUMAR MISHRA VS	// // ()	AOR20220001616C202500056
43	D-CONTC/18045/2025	BINAYAK BISOI VS GOURISHANKAR REDDY, ASSISTANT DIRECTOR, CENTRAL TASAR RESEARCH AND TRAINING INSTITUTE,NABARANGPUR	ADV VS	// // ()	AOR20220001523C202500050
44	D-CONTC/18046/2025	MOHINEE PASAYAT VS ANANYA DAS, STATE PROJECT DIRECTOR,OSEPA	ADV VS	// // ()	AOR20220001293C202500015
45	D-CONTC/18048/2025	TAPASWINI GOUDA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	DR. BINODA KUMAR MISHRA VS	// // ()	AOR20220001616C202500055

ORISSA HIGH COURT

FILING REPORT AS ON :01/05/2025

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46	D-CONTC/18050/2025	KALIPADA MUNDA VS	DR. BINODA KUMAR MISHRA VS	// ()	AOR20220001616C202500054
47	D-CONTC/18056/2025	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. SOBHA DEI VS	ADV. VS	// ()	
48	D-CONTC/18057/2025	NITYANANDA BARIK,DEO,JAJPUR LALITA PATRA VS	ADV. VS	// ()	
49	D-CONTC/18058/2025	RAKESH KUMAR PANDA, TAHASILDAR, BARBIL JAYANTI PANDA VS	ADV. VS	// ()	
50	D-CONTC/18064/2025	SHALINI PANDIT, SECY. TO GOVT., S AND ME DEPT., BBSR SRINIBASH PRADHAN VS	ADV. VS	// ()	
51	D-CONTC/18073/2025	SOUMENDRA PATTNAIK, G.M. INCHARGE ODISHA COOPERATIVE HOUSING CORPORATION LTD., BBSR BASANTI PATRA VS	ADV. VS	// ()	
52	D-CONTC/18111/2025	PANCHANAN NAYAK, TAHASILDAR, PATTAMUNDAI RITESH KUMAR MOHAPATRA VS	RAMAKANTA DAS VS	// ()	
53	D-CONTC/18158/2025	BIJAY K KHANDAYATRAY,OAS(SS) PARAMANANDA BARIK VS	ADV. VS	// ()	
54	D-CONTC/18161/2025	ASWATHY S., I.A.S. MONALISA NAYAK VS	ADV. VS	// ()	
55	D-CONTC/18166/2025	ASWATHY S., I.A.S. BANDITA SAHOO VS	ADV. VS	// ()	
56	D-CONTC/18170/2025	ASWATHY S., COMMNR. CUM SECY., H AND FW DEPT., BBSR MILI NAG VS	ADV. VS	// ()	
57	D-CONTC/18186/2025	ASWATHY S., I.A.S. SUGRIBA MEHER ADV.	ADV.	//	

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		VS	VS	0	
		ASWATHY S., I.A.S.		//	
58	D-CONTC/18187/2025	JANMEJAYA PATTANAYAK	ADV.	//	
		VS	VS	0	
		ASWATHY S., I.A.S.		//	
59	D-CONTC/18190/2025	BIKASH RANJAN SAMAL	ADV.	//	
		VS	VS	0	
		ASWATHY S., I.A.S.		//	
60	D-CONTC/18201/2025	SHASHI KANTA PRADHAN	ADV.	//	
		VS	VS	0	
		ASWATHY S.,I.A.S		//	
61	D-CONTC/18205/2025	BIRENDRA KUMAR BEURA	BIJAYALAXMI SAHOO	//	
		VS	VS	0	
		SALINI PANDIT ,I.A.S		//	
62	D-CONTC/18214/2025	KRIDAY REALTY PVT. LTD. BBSR	ADV.	//	
		VS	VS	0	
		DEORANJAN KUMAR SINGH, ADDL. CHIEF SECY. TO GOVT. IN THE DEPT. OF R AND D MANAGEMENT			
63	D-CONTC/18218/2025	SARATA KUMAR PATTHNAIK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		ANU GARG, I.A.S.		//	
64	D-CONTC/18219/2025	KALIA BEHERA	ADV.	//	
		VS	VS	0	
		ANU GARG, I.A.S.		//	
65	D-CONTC/18220/2025	BIBHU PRASAD PRADHAN	ADV.	//	
		VS	VS	0	
		ASWATHY S., I.A.S.		//	
66	D-CONTC/18222/2025	BINAPANI BEHERA	ADV.	//	
		VS	VS	0	
		SALINI PANDIT, I.A.S.		//	
67	D-CONTC/18223/2025	M.C. OF SRI LOKANATH BANI NIKETAN HIGH SCHOOL, DVAGATSINGHPUR	ADV.	//	
		VS	VS	0	
		SHALINI PANDIT, I.A.S.		//	
68	D-CONTC/18225/2025	UMA SANKAR BEHERA	ADV.	//	
		VS	VS	0	

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69	D-CRLA/13318/2025	MUNNA KANUNDIA, EXECUTIVE ENGINEER, SUNIL KUMAR JENA VS STATE OF ODISHA	R.W.S AND S. DIV.,BHANJANAGAR BHABANI SHANKAR DASPARIDA VS	// DHARMASALA /265 /2020 ()	
70	D-CRLA/13353/2025	JAGANNATH PRADHAN VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// JAGDALPUR /47 /2025 ()	AOR20220003344C202500037
71	D-CRLA/13365/2025	HARIHAR MALIK VS STATE OF ODISHA	SK. ZAFARULLA VS	// NAIKANI-DIHI /124 /2018 ()	
72	D-CRLA/13377/2025	SADANANDA ROUT VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	// BANKI /15 /2015 ()	
73	D-CRLA/13384/2025	NABEEL ABDUL MUBIN KHAN VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// EOW,BHUBANESWAR /11 /2024 ()	
74	D-CRLMA/13307/2025	BAPUNI NAYAK @ NAIK VS STATE OF ODISHA	ADV. VS	// KHAJURIPADA /28 /2024 ()	
75	D-CRLMC/13322/2025	KAILASH CHANDRA NAYAK @ KAILASH NAYAK VS TULASI MAHATO @ NAYAK	PRASANTA KUMAR NANDA VS	// MALKANGIRI /42 /2021 ()	
76	D-CRLMC/13326/2025	CHHATISH KUMAR SAHOO VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	// //0 ()	
77	D-CRLMC/13331/2025	KARUNAKAR BHOI VS STATE OF ODISHA	MOHAMMED RIAZ VS	// //0 ()	
78	D-CRLMC/13342/2025	PRABHUDATTA SWAIN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// RAIRAKHOL /156 /2024 ()	
79	D-CRLMC/13344/2025	KALINGA KESHARI RATH VS STATE OF ODISHA	SAIBRATA RATH VS	// BADAGODA P.S. /100 /2015 ()	

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80	D-CRLMC/13350/2025	SAFI PATRA VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	RAMPUR (SONEPUR) /26 /2025) //	
81	D-CRLMC/13378/2025	KUNMUN DWIBEDI VS STATE OF ODISHA	ANANTA KUMAR ROUT VS	KAKATAPUR /86 /2022) //	AOR20220003697C202500005
82	D-CRLMC/13387/2025	K SUNEELATHA @ B.SUNITHA VS STATE OF ODISHA	MITALEE JESTHI VS	/ /0) //	
83	D-CRLMP/13304/2025	BINAYAK SAHOO VS STATE OF ODISHA	BISHNU PRASAD RATH VS	/ /0) //	
84	D-CRLMP/13313/2025	REETIRAGINEE PANDA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	/ /0) //	
85	D-CRLMP/13388/2025	BASUDEBA SAHOO VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	/ /0) //	
86	D-CRLREV/13372/2025	KALANDI PATI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	DHUSURI /30 /2003) //	AOR20220001615C202500080
87	D-FAO/18106/2025	SNEHALATA MOHANTY VS KAMINI MOHANTY @ DONA	ASHWINI KUMAR DAS VS	/ /) //	
88	D-JCRLA/13335/2025 JCRLA/49/2025	MANOJ @ BABA @ MANISH SINGH VS STATE OF ODISHA	ADV. VS	BARPALLI /95 /2019 SPECIAL JUDGE (POCSO), BARGARH(Bargarh) Spl/0000015/2019	
89	D-JCRLA/13337/2025 JCRLA/48/2025	JASMAN KANDULANA VS STATE OF ODISHA	ADV. VS	GOVINDPUR /68 /2023 SPECIAL JUDGE (POCSO), SAMBALPUR(Sambalpur) Spl/0000016/2023	
90	D-JCRLA/13338/2025 JCRLA/47/2025	ROSHAN MUNDA VS STATE OF ODISHA	ADV. VS	KISINDA /8 /2016 SPECIAL JUDGE (POCSO), SAMBALPUR(Sambalpur) ST/0000057/2016	
91	D-JCRLA/13339/2025	ROMANCHA @ RABI SUNANNI	ADV.	MAHULPALI /100 /2019	

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	JCRLA/46/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE (POCSO), SAMBALPUR(Sambalpur)	
92	D-MACA/18049/2025	JUDHISTER BEHERA VS RAMA CHANDRA BISWAL	DEBASISH PATNAIK VS	// 0 //	Spl/0000047/2019
93	D-MACA/18107/2025	ORIENTAL INSURANCE CO. LTD.,SAMBALPUR VS PARA KISAN	ADAM ALI KHAN VS	// 0 //	
94	D-MACA/18141/2025	M/S. NATIONAL INSURANCE CO.LTD.,CUTTACK VS TRENCHLESS ENGINEERING SERVICES	DAYANIDHI MISHRA VS	// 0 //	
95	D-MACA/18209/2025	PITAMBAR ADJUED VS MANORANJAN BARIK	SURAJ MOHANTY VS	// 0 //	
96	D-MATA/18189/2025	SOUMYA RANJAN SAHU VS REKHASHMITA TAPOBHANA	SAMARENDRA BAHADUR VS	// 0 //	
97	D-RPFAM/18227/2025	SURESH CHANDRA NAYAK VS SANGHAMITRA MOHAPATRA	AMIT PRASAD BOSE VS	// 0 //	
98	D-RSA/18053/2025	PRABHASINI NAIK VS LAXMIRAM NAIK	DEBABRATA DASH VS	// 0 //	
99	D-RVWPET/18062/2025	SUMI CHETTI VS THE COLLECTOR, NABARANGPUR	AMIT KUMAR NATH VS	// 0 //	
100	D-STREV/18228/2025	M/S. ACB (INDIA) LTD.,SUNDARGARH VS STATE OF ODISHA	ISHWAR MOHANTY VS	// 0 //	
101	D-TRP(C)/18121/2025	SUKANTI SENAPATI VS STATE OF ODISHA	AJAYA KUMAR BARIK VS	// 0 //	
102	D-TRP(C)/18169/2025	LIPALIKA RATH VS	MANAS RANJAN DASH VS	// 0	AOR20220002374C202500083

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103	D-WA/18051/2025	SIBA PRASAD DIXIT STATE OF ODISHA VS	AISHWARYA DASH,A.S.C VS	// // ()	LOD20240000194C202500221
104	D-WA/18052/2025	SAROJA KANTA MOHAPATRA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // ()	LOD20240000172C202500219
105	D-WA/18142/2025	PARAMESWAR PANDA STATE OF ODISHA VS	SIDHARTH PRASAD DAS,A.S.C VS	// // ()	LOD20240000200C202500224
106	D-WA/18172/2025	MAHENDRA KUMAR BEHERA STATE OF ODISHA VS	SASWAT DAS, A.G.A VS	// // ()	LOD20240000194C202500222
107	D-WA/18173/2025	PANCHANANA DEHURY STATE OF ODISHA VS	SASWAT DAS, A.G.A VS	// // ()	LOD20240000172C202500221
108	D-WA/18212/2025	BISWANATH PANDA STATE OF ODISHA VS	SASWAT DAS, A.G.A. VS	// // ()	LOD20240000194C202500223
109	D-WA/18215/2025	PANCHANAN PANDA STATE OF ODISHA VS	SASWAT DAS, A.G.A VS	// // ()	LOD20240000172C202500222
110	D-WP(C)/18032/2025	M/S PALTRONICS ALLIED INDUSTRIES PVT LTD SASMITA DEVI VS	BISWAJIT MOHANTY VS	// // ()	
111	D-WP(C)/18033/2025	STATE OF ODISHA DR. PRIYATOSH DASH VS	SADASIVA PATRA VS	// // ()	AOD20230000737C202500040
112	D-WP(C)/18034/2025	STATE OF ODISHA ALLI AHAD VS	KISHORE KUMAR MISHRA VS	// // ()	AOD20250000498C202500005
113	D-WP(C)/18035/2025	NHAI HARIHAR JANI VS	RANJIT MOHANTY VS	// // ()	AOD20240000639C202500021
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :01/05/2025**

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114	D-WP(C)/18036/2025	RAJ KISHORE SINGH VS ABHIMANYU PRADHAN	SURJYA NARAYAN SAHU VS VS	// 0 //	AOR20230001273C202500006
115	D-WP(C)/18037/2025	M/S SURENDRA MINING INDUSTRIES PVT LTD VS STATE OF ODISHA	JYOTI RANJAN DEO VS VS	// 0 //	AOR20220001593C202500030
116	D-WP(C)/18038/2025	MANORANJAN MOHANTY VS STATE OF ODISHA	ANIL KUMAR DAS VS VS	// 0 //	
117	D-WP(C)/18039/2025	STATE OF ODISHA VS BINATI PANDA	BIMBISAR DASH, A.G.A VS VS	// 0 //	LOD20240000172C202500220
118	D-WP(C)/18040/2025	RAMESH CHANDRA PARIDA VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS VS	// 0 //	
119	D-WP(C)/18041/2025	NITYANANDA BEHERA VS STATE OF ODISHA	LALATENDU SAMAL VS VS	// 0 //	
120	D-WP(C)/18042/2025	PARESH CHANDRA BARIK VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS VS	// 0 //	
121	D-WP(C)/18043/2025	JAGANNATH MOHANTA VS STATE OF ODISHA	LALATENDU SAMAL VS VS	// 0 //	
122	D-WP(C)/18047/2025	BABULI DAS VS STATE OF ODISHA	LALATENDU SAMAL VS VS	// 0 //	
123	D-WP(C)/18054/2025	SURESH CHANDRA SAHOO VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS VS	// 0 //	
124	D-WP(C)/18055/2025	SRIDHAR BARIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS VS	// 0 //	
125	D-WP(C)/18059/2025	ANAMA CHARAN NAHAK	TUSHAR KANTA NAYAK	//	

ORISSA HIGH COURT

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-WP(C)/18060/2025	NISHAKAR MAHANTA	TUSHAR KANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-WP(C)/18061/2025	CHANDRAJIT NAYAK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-WP(C)/18063/2025	RABINARAYAN PRATAP	MANOJ KUMAR MOHANTY (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-WP(C)/18065/2025	DR. AMRITA MAHARANA	SADASIVA PATRA	//	AOD20230000737C202500039
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-WP(C)/18066/2025	PRADEEP SAHOO	SRINIVAS MOHANTY	//	AOR20230000802C202500041
		VS	VS	()	
		CHIEF EXECUTIVE OFFICER		//	
131	D-WP(C)/18067/2025	MANOJ KUMAR MANDAL	MANAS PATI	//	AOR20220001535C202500091
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-WP(C)/18068/2025	SHRI GANESH TRADERS	ATMAJIT MANMITH DAS	//	AOD20250000255C202500015
		VS	VS	()	
		ODISHA STATE CO-OPERATIVE MILK PRODUCER FEDERATION LTD		//	
133	D-WP(C)/18069/2025	SUSANTA KUMAR PRAHARAJ	ATMAJIT MANMITH DAS	//	AOD20250000255C202500016
		VS	VS	()	
		ODISHA STATE CO-OPERATIVE MILK PRODUCER FEDERATION LTD		//	
134	D-WP(C)/18070/2025	JAYARAM PATEL	AKSHAYA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-WP(C)/18071/2025	M/S KALINGA WARRIORS SECURITY SERVICES	CHITRASEN PARIDA	//	AOR20220001432C202500019
		VS	VS	()	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
136	D-WP(C)/18072/2025	BHIMSEN HATI	BHUBANESWAR DASH	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/18074/2025	STATE OF ODISHA MADHUSUDAN BUDEK @ BUDEK VS	AKSHAYA KUMAR SAHOO VS	// // 0	
138	D-WP(C)/18075/2025	STATE OF ODISHA NARAYAN THAKUR VS	AKSHAYA KUMAR SAHOO VS	// // 0	
139	D-WP(C)/18076/2025	STATE OF ODISHA GAUTAM CHANDAN VS	AKSHAYA KUMAR SAHOO VS	// // 0	
140	D-WP(C)/18077/2025	STATE OF ODISHA JUDHISTIR THANAPATI VS	AKSHAYA KUMAR SAHOO VS	// // 0	
141	D-WP(C)/18078/2025 WP(C)/12098/2025	STATE OF ODISHA JITENDRA KUMAR PATNAIK VS	MANOJA KUMAR KHUNTIA VS	// // 0	
142	D-WP(C)/18079/2025	STATE OF ODISHA BHAGABAN KALASAI VS	AKSHAYA KUMAR SAHOO VS	// // 0	
143	D-WP(C)/18080/2025	STATE OF ODISHA DAITARI GADTIYA VS	AKSHAYA KUMAR SAHOO VS	// // 0	
144	D-WP(C)/18081/2025	STATE OF ODISHA MAHANA BHUE VS	AKSHAYA KUMAR SAHOO VS	// // 0	
145	D-WP(C)/18082/2025	STATE OF ODISHA CHAMARU DHARUA VS	AKSHAYA KUMAR SAHOO VS	// // 0	
146	D-WP(C)/18083/2025	STATE OF ODISHA SUDAM BAGARTY VS	AKSHAYA KUMAR SAHOO VS	// // 0	
147	D-WP(C)/18084/2025	STATE OF ODISHA RADHAKANTA NAG VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/18085/2025	BHIMA GADTIA@ GADTYA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
149	D-WP(C)/18086/2025 WP(C)/12112/2025	JANAKALYAN PARISHAD, MAYURBHANJ VS STATE OF ODISHA	AMIYA KUMAR MOHANTY A VS	// 0 //	
150	D-WP(C)/18087/2025	BIGHNARAJ PUTEL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
151	D-WP(C)/18088/2025	DALAGANJAN SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
152	D-WP(C)/18089/2025	DEBAR MAHAKUD @ MAHAKUR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
153	D-WP(C)/18090/2025	KALYANI PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
154	D-WP(C)/18091/2025	JHAGADU KANHAR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
155	D-WP(C)/18092/2025	LULIPTA BEURA VS ANSHUMAN PRADHAN	SARAT CHANDRA SAMAL VS	// 0 //	
156	D-WP(C)/18093/2025	M/S. INDIAN OIL ADANI VENTURES LIMITED, PARADIP VS STATE OF ODISHA	DEBVARATI SINGH VS	// 0 //	
157	D-WP(C)/18094/2025	UPASI THAKUR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
158	D-WP(C)/18095/2025	BISHNU MARAPOCHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
159	D-WP(C)/18096/2025	RAJ KISHORE CHHATRIA	AKSHAYA KUMAR SAHOO	//	

ORISSA HIGH COURT**FILING REPORT AS ON :01/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/18097/2025	TRUTIYA BHUE	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/18098/2025	ASHARAM BAGARTY	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/18099/2025	TIKEMAN RAI	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/18100/2025	MINAKETAN BEHERA	AKSHAYA KUMAR JENA	//	
		VS	VS	0	
		UNION OF INDIA		//	
164	D-WP(C)/18101/2025	OM PRAKASH DAGA	SUDEEP KUMAR SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/18102/2025	DINABANDHU SAMAL	NRUSINGH CH. ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/18103/2025	GAURA CHANDRA BARIK	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/18104/2025	DR.PRAGNYA PARAMITA DAS	PRANAB RANJAN CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/18105/2025	BUDU SAHU	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/18108/2025	TEJARAJ DHARUA	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/18109/2025	BHAGABAN DHARUA	AKSHAYA KUMAR SAHOO	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/18110/2025	STATE OF ODISHA SURESH KUMAR BEHERA VS	PRADEEP KUMAR PANDA VS	// // 0	
172	D-WP(C)/18112/2025	STATE OF ODISHA JITENDRA SAMAL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
173	D-WP(C)/18113/2025	STATE OF ODISHA DAMBARUDHAR SAHOO VS	DEBASIS MISHRA VS	// // 0	
174	D-WP(C)/18114/2025	SRI SRI JAGANNATH TEMPLE , PURI RAJESH KUMAR MOHAPATRA VS	SURYAKANTA DWIBEDI VS	// // 0	
175	D-WP(C)/18115/2025	STATE OF ODISHA MANAGING DIRECTOR ODISHA STATE COOPERATIVE BANK LTD VS LAXMI NARAYAN TRIPATHY	TRILOKESH NANDA VS	// // 0	
176	D-WP(C)/18116/2025	MANOJ KUMAR MALIK VS SUPERINTENDENT, CGST AND CENTRAL EXCISE KENDRAPADA CIRCLE, RANGE-II CUTTACK	SANGRAM KESHARI BURMA VS	// // 0	
177	D-WP(C)/18117/2025	SONALI PRADHAN VS STATE OF ODISHA	ABHIJIT DAS VS	// // 0	
178	D-WP(C)/18118/2025	RITA MISHRA VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	// // 0	
179	D-WP(C)/18119/2025	NIHAR RANJAN NANDA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// // 0	
180	D-WP(C)/18120/2025	PITAMBAR MALLICK VS STATE OF ODISHA	NIRANJAN PANDA VS	// // 0	
181	D-WP(C)/18122/2025	NABA KISHROE JENA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// // 0	

ORISSA HIGH COURT

FILING REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/18123/2025	SHYAM SUNDAR AGARWAL VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	// () //	
183	D-WP(C)/18124/2025	SUKANTA PARIDA @ SUKANTA KUMAR PARIDA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// () //	
184	D-WP(C)/18126/2025	SONALI JENA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// () //	
185	D-WP(C)/18127/2025	JAGANNATH BEHERA VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// () //	
186	D-WP(C)/18128/2025	SNIGDHA SINHA VS STATE OF ODISHA	RAJENDRA KRUSHNA BOSE VS	// () //	
187	D-WP(C)/18129/2025	ANADI CHARAN MOHANTY VS THE TAHASILDAR, VYASANAGAR, JAJPUR	SANATAN PANI VS	// () //	
188	D-WP(C)/18130/2025	SURENDRA KUMAR SETHI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// () //	
189	D-WP(C)/18131/2025	AJAYA KRUSHNA DAS VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// () //	AOR20220004309C202500019
190	D-WP(C)/18132/2025	PRITAM MOHANTY VS COLLECTOR, CUTTACK	SOUBHAGYA KUMAR RATH VS	// () //	AOR20220004309C202500018
191	D-WP(C)/18133/2025	SUDARSAN MOHAPATRA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// () //	AOD20240000536C202500011
192	D-WP(C)/18134/2025	GOPINATH PUHAN VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// () //	AOR20220001586C202500037
193	D-WP(C)/18136/2025	DR SUDHASHREE PANDA	SADASIVA PATRA (1)	//	AOD20230000737C202500041

ORISSA HIGH COURT

FILING REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/18137/2025	MAA TARINI WSHG	LALIT KUMAR MAHARANA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/18138/2025	ANITA NAIK	DEEPAK KUMAR MOHAPATRA	//	AOD20250000560C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/18139/2025	JUBRAJ TAKRI	RAKHI SIKDAR	//	
		VS	VS	()	
		THE COLLECTOR, BOLANGIR		//	
197	D-WP(C)/18140/2025	CHAITANYA CHARAN PARAMANIK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/18143/2025	VIMLESH KARIR	MOHAN CHARAN JENA	//	
		VS	VS	()	
		THE CENTRAL BOARD OF INDRECT TAXES AND CUSTOMS, NEW DELHI		//	
199	D-WP(C)/18144/2025	PRATIMA MOHANTY	PREMANANDA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/18145/2025	SUNIL MANTRY	SURYAKANTA DWIBEDI	//	AOR20220001245C202500030
	WP(C)/12123/2025	VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/18146/2025	RAMKRISHNA DAS	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		PHARMACY COUNCIL OF INDIA, NBCC CENTRE, NEW DELHI		//	
202	D-WP(C)/18147/2025	SAROJ KUMAR SAHOO	MIHIR SEKHAR SAHOO	//	
		VS	VS	()	
		TAHASILDAR ERSAMA-CUM-COMPETENT AUTHORITY LAND ACQUISITION AND DESIGNATED OFFICER, JAGATSINGHPUR		//	
203	D-WP(C)/18148/2025	AMULYA KUMAR ACHARYA	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/18149/2025	ABDUL SAJID	SURYAKANTA DWIBEDI	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/18150/2025	STATE OF ODISHA SURENDRA KUMAR BEHURIA VS	GYANA RANJAN SETHI VS	// // 0	
206	D-WP(C)/18151/2025	STATE OF ODISHA HARAMOHAN SAHOO VS	BASUDEV BARIK VS	// // 0	
207	D-WP(C)/18152/2025	STATE OF ODISHA M/S RISHI AGRISCIENCE , NIMAPARA VS	MANAS RANJAN DHAL VS	// // 0	
208	D-WP(C)/18153/2025	STATE OF ODISHA BRIDGE AND ROOF CO (INDIA) LTD VS	JAGAMOHAN PATTANAIAK VS	// // 0	AOR20220001586C202500038
209	D-WP(C)/18154/2025	STATE OF ODISHA MOTHER TERESA SHG VS	GAJENDRANATH ROUT VS	// // 0	AOR20220004106C202500084
210	D-WP(C)/18155/2025	STATE OF ODISHA BHAGIRATHI BEHERA VS	BIDYALOK MOHAPATRA VS	// // 0	
211	D-WP(C)/18156/2025	STATE OF ODISHA ARUNA KANTA BHUYAN VS	NIRANJAN NAYAK VS	// // 0	
212	D-WP(C)/18157/2025	UNION OF INDIA DR.NIRANJAN MISHRA VS	SUBHADUTTA ROUSTRAY VS	// // 0	
213	D-WP(C)/18159/2025	STATE OF ODISHA EXECUTIVE ENGINEER, (ELECTRICAL), BED, BASTA (TALUK), KHAMARMAHARANA VS	ANIL KUMAR MAHARANA VS	// // 0	
214	D-WP(C)/18160/2025	NARENDRA SENAPATI DEBASIS DAS VS	ARUN KUMAR PATRA VS	// // 0	
215	D-WP(C)/18162/2025	STATE OF ODISHA EXECUTIVE ENGINEER(ELECTRICAL), BED, BASTA (TALUK), KHAMARMAHARANA VS	ANIL KUMAR MAHARANA VS	// // 0	
		SRINIBASA PARIDA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :01/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/18163/2025	PADMA CHARANA JENA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //	
217	D-WP(C)/18164/2025	KALPANA JENA VS STATE BANK OF INDIA, DHENKANAL BAZAR BRANCH, DHENKANAL	HRUDANANDA MOHAPATRA VS	// 0 //	
218	D-WP(C)/18165/2025	IMAM BADSAHA VS UNION OF INDIA	ASHOK KUMAR SARANGI VS	// 0 //	
219	D-WP(C)/18167/2025	SAILAJA PATTANAIAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
220	D-WP(C)/18168/2025	BANSHIDHAR MALLIK VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //	AOR20220002374C202500082
221	D-WP(C)/18171/2025	ADWAITA CHANDRA BRAHMA VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //	
222	D-WP(C)/18174/2025	PRAVATI BAGISH VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //	
223	D-WP(C)/18175/2025	NARENDRA KUMAR SAHOO VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
224	D-WP(C)/18176/2025	RATAN KUMAR BEHERA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
225	D-WP(C)/18177/2025	S.D.O., (ELECTRICAL), TPNODL VS PRASANTA KUMAR MAHAL	LALIT KUMAR MAHARANA VS	// 0 //	
226	D-WP(C)/18181/2025	SHIBASANKAR BERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
227	D-WP(C)/18183/2025	PRAKASH CHANDRA PANDA	PRASANTA KUMAR JENA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/18184/2025	GOVINDA CHANDRA SWAIN	SHASHI BHUSAN JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/18185/2025	NAMRABATI TAKRI	BISWAJIT RANJAN TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/18188/2025	NAYANA SAHOO	BIJAY KUMAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/18192/2025	ASHOK KUMAR DHAR	ANIL KUMAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/18193/2025	BIJAYALAXMI SAMAL	ANIL KUMAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/18194/2025	SAI SANJEEVANI MEDICAL STORE, CUTTACK	SAURAV TIBREWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/18195/2025	MANDARDHAR SAHU	ANIL KUMAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/18196/2025	NIBARAN SAHOO	ANIL KUMAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/18197/2025	THE EXECUTIVE ENGINEER (ELECTRICAL) TPSODL SURESH CHANDRA DASH		//	AOD20240000953C202500008
		VS	VS	()	
		SOUMENDRA KUMAR SETHI		//	
237	D-WP(C)/18198/2025	SMRUTIJHARA MOHANTY	GHANASHYAM NAMTOAR	//	AOD20230000737C202500042
		VS	VS	()	
		ANSUMAN PATTNAIK		//	
238	D-WP(C)/18199/2025	JAGABANDHU PRADHAN	ANIL KUMAR BEHERA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/18200/2025	STATE OF ODISHA PRASANTA KUMAR SABAT VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
240	D-WP(C)/18202/2025	STATE OF ODISHA BIDWAN SHREE SETHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
241	D-WP(C)/18203/2025	STATE OF ODISHA NIRANJAN BARIK VS	ANIL KUMAR BEHERA VS	// // 0	
242	D-WP(C)/18204/2025	STATE OF ODISHA SHYAM PRAKASH ROUT VS	MAHENDRA KUMAR SAHOO VS	// // 0	
243	D-WP(C)/18206/2025	STATE OF ORISSA RATNAKAR BEHERA VS	AMIT PRASAD BOSE VS	// // 0	
244	D-WP(C)/18207/2025	STATE OF ODISHA SRI GANESH MOTORS VS	BRAJA MOHAN SARANGI VS	// // 0	
245	D-WP(C)/18208/2025	THE TRANSPORT COMMISSIONER CUM CHAIRMAN , CUTTACK BISHNUPAD BAIDYA VS	AMIT PRASAD BOSE VS	// // 0	
246	D-WP(C)/18210/2025	STATE OF ODISHA PRABODHA KUMAR MOHAPATRA VS	CHITTA RANJAN PATTNAIK VS	// // 0	
247	D-WP(C)/18211/2025	STATE OF ODISHA PRAVAT PAIKRAY VS	BRAJA MOHAN SARANGI VS	// // 0	
248	D-WP(C)/18213/2025	UNION OF INDIA SUJIT KUMAR SWAIN VS	BRAJA MOHAN SARANGI VS	// // 0	
249	D-WP(C)/18216/2025	UNION OF INDIA CHITTA RANJAN ROUT VS R.T.O., KEONJHAR	BRAJA MOHAN SARANGI VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/18217/2025	SUBAL KUMAR MOHANTY VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// () //	
251	D-WP(C)/18224/2025	BIJAYA KUMAR MAHANA VS A.O, ADITYA BIRLA FINANCE LTD, GUJRAT	SAILAZA NANDAN DAS VS	// () //	
252	D-WP(C)/18226/2025	SIBA PRASAD PARIDA VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// () //	
253	D-WPCRL/13333/2025	TAAPOI SHA VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	/ /0 () //	
254	D-WPCRL/13375/2025	BIJAYLAXMI JENA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 () //	
255	D-ABLAPL/13298/2025	SATYANARAYAN PRUSETH VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	MAHULPALI /51 /2025 () //	AOD20220003518C202500025
256	D-ABLAPL/13299/2025	MANOJ AGARWAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SAHADEV KHUNTA /440 /2023 () //	AOR20220001558C202500089
257	D-ABLAPL/13301/2025	SUSANTA SAHU VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	PADMAPUR /60 /2025 () //	
258	D-ABLAPL/13302/2025	BHAGABAN MAHANTA VS STATE OF ODISHA	DEBABRATA DASH VS	PATNA /70 /2025 () //	
259	D-ABLAPL/13303/2025	NISAKARA SWAIN VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 () //	
260	D-ABLAPL/13306/2025	SUNIL MAJHI VS STATE OF ODISHA	RAMAKANTA MISHRA VS	TUSRA /172 /2023 () //	AOR20220004226C202500013
261	D-ABLAPL/13309/2025	DIPUNA @ DAMBARUDHAR @ DAMBARU SAHOO	BISWARANJAN DALAI	NIALI /450 /2024	AOR20220003722C202500068

ORISSA HIGH COURT

FILING REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/13312/2025	KHISTA MAJHI	RAMDAS ACHARY	MOHANA /41 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/13314/2025	NARENDRA NAYAK @ NUTAN	RAMDAS ACHARY	MOHANA /41 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/13316/2025	RAJA BEHERA	PRIYA RANJAN SINGH	DHENKANAL SADAR /8 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/13317/2025	PABITRA PARIDA	ASHOK KUMAR SAHOO	MARINE PS AT JAMBO /85 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/13323/2025	SARATHI SWAIN	KANANBALA ROY CHOUDHURY	GANGAPUR (ASKA) /237 /2025	AOR20220001523C202500051
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/13325/2025	RAJESH KUMAR DAS	BIKRAM CHANDRA GHADEI	RAJNAGAR /130 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/13327/2025	BHAGABAN PANDEY	BIKRAM CHANDRA GHADEI	BODEN /43 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/13330/2025	BANDANA MOHANTY	SANATAN PANI	CAPITAL P.S. /96 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/13340/2025	RAJA @ ANANDA DAS	JAYANTA KUMAR MAJHI	SAHADEV KHUNTA /374 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/13341/2025	NIKHIL KUMAR DAS	JAYANTA KUMAR MAJHI	BALIAPAL /92 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/13343/2025	KATAPA DAS @ SARBESWAR DAS	JAYANTA KUMAR MAJHI	SAHADEV KHUNTA /374 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :01/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/13347/2025	STATE OF ODISHA HEENA KHILADI VS	CHITTA RANJAN LENKA VS	// SUNABEDA /74 /2025 ()	
274	D-ABLAPL/13348/2025	STATE OF ODISHA AYUSH PADHI VS	SAMIR KUMAR MISHRA VS	// JAGATSINGPUR /290 /2025 ()	
275	D-ABLAPL/13349/2025	STATE OF ODISHA PRAVAT @ PRAVAS @ KISHORE KUMAR SWAIN VS	SUNIT KUMAR VS	// CAPITAL P.S. /448 /2012 ()	
276	D-ABLAPL/13355/2025	STATE OF ODISHA SEKH JAKIR @ SK.JAKIR VS	BRUNDBAN ROUT VS	// RAJKANIKA /158 /2025 ()	
277	D-ABLAPL/13356/2025	STATE OF ODISHA TUSHAR BEHERA VS	BASANTA KUMAR DAS VS	// NIHALPRASAD /87 /2025 ()	
278	D-ABLAPL/13357/2025	STATE OF ODISHA NARAYAN JENA VS	HEMANTA KUMAR MOHANTA VS	// AGARAPADA /73 /2025 ()	
279	D-ABLAPL/13358/2025	STATE OF ODISHA PRASANNA BHOLA VS	BISHNU PRASAD PRADHAN VS	// BANAPUR P.S. /128 /2025 ()	
280	D-ABLAPL/13359/2025	STATE OF ODISHA PRASANNA KUMAR SAHOO VS	MANAS KUMAR CHAND VS	// BAGHAMARI /75 /2025 ()	
281	D-ABLAPL/13362/2025	STATE OF ODISHA DIN MOHAMMED KHAN @ DIN MD. KHAN VS	SATYA NARAYAN MISHRA 4 VS	// DHUSURI /181 /2025 ()	AOR20220001615C202500078
282	D-ABLAPL/13364/2025	STATE OF ODISHA DHONU DURIA VS	AMIT BISWAL VS	// SUNABEDA /76 /2018 ()	
283	D-ABLAPL/13368/2025	STATE OF ODISHA SANTOSH KUMAR SARAGARIA @ SANGHARIA VS	PRAVASH CHANDRA JENA VS	// JASHIPUR /122 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :01/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-ABLAPL/13371/2025	SANTOSH KUMAR SARAGARIA @ SARGHARIA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JHARPOKHARIA /101 /2025 () //	
285	D-ABLAPL/13373/2025	PAPUNI DHAL @ MANOJ KUMAR DHAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	NIHALPRASAD /50 /2025 () //	
286	D-ABLAPL/13374/2025	SUBASH SAMAL VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	DHARMASALA /166 /2025 () //	
287	D-ABLAPL/13376/2025	RAJAN KUMAR NAYAK VS STATE OF ODISHA	SATYABRATA DASH VS	BHARATPUR PS /162 /2025 () //	
288	D-ABLAPL/13385/2025	SRIKANTA KUMAR JADAV VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /123 /2025 () //	
289	D-ABLAPL/13386/2025	AKHILA KUMAR SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /123 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :01/05/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP/86/2023 ARBP/86/2023	ORISSA STEEL TRADING CORPORATION MP	SUBHASHIS MISHRA	15/2025
2	D-STREV/18228/2025 STREV/ /	M/S. ACB (INDIA) LTD.,SUNDARGARH MP	ISHWAR MOHANTY	19/2025
3	D-STREV/18228/2025 STREV/ /	M/S. ACB (INDIA) LTD.,SUNDARGARH MP	ISHWAR MOHANTY	20/2025
4	D-CRLMP/31629/2024 CRLMP/1639/2024	BISWAJIT PANDA MP		100/2025
5	D-CRLMP/8017/2025 CRLMP/422/2025	RABINDRA KUMAR MOHANTY MP	DEBASNAN DAS	101/2025
6	D-CRLMP/1565/2023 CRLMP/1565/2023	CHANDRA KANTA SABAT MP		102/2025
7	D-CRLMP/2160/2022 CRLMP/2160/2022	CHANDRAKANTA SABAT MP		103/2025
8	D-LAA/32/2021 LAA/32/2021	UNION OF INDIA MP	ALOK KUMAR MOHANTY(CGC)	114/2025
9	D-LAA/32/2021 LAA/32/2021	UNION OF INDIA MP	ALOK KUMAR MOHANTY(CGC)	115/2025
10	D-LAA/32/2021 LAA/32/2021	UNION OF INDIA MP	ALOK KUMAR MOHANTY(CGC)	116/2025
11	D-TRP(C)/47647/2024 TRP(C)/361/2024	UMAKANTA SIAL MP	DEBASISH PATNAIK	153/2025
12	D-TRP(C)/18121/2025 TRP(C)/ /	SUKANTI SENAPATI MP	AJAYA KUMAR BARIK	154/2025
13	D-TRP(C)/18169/2025 TRP(C)/ /	LIPALIKA RATH MP	MANAS RANJAN DASH	155/2025
14	D-CONTC/32890/2024 CONTC/5898/2024	MUKTIKANTA PATRA MP	UMAKANTA MISHRA	177/2025
15	D-RVWPET/18062/2025 RVWPET/ /	SUMI CHETTI MP	AMIT KUMAR NATH	198/2025
16	D-RPFAM/18227/2025 RPFAM/ /	SURESH CHANDRA NAYAK MP	AMIT PRASAD BOSE	206/2025
17	D-RPFAM/18227/2025 RPFAM/ /	SURESH CHANDRA NAYAK MP	AMIT PRASAD BOSE	207/2025
18	D-MATA/265/2023 MATA/265/2023	SOURABH SARIT SAMANTARAY MP	BYOMOKESH SAHOO	262/2025
19	D-CRLREV/13372/2025 CRLREV/ /	KALANDI PATI MP	SATYA NARAYAN MISHRA 4	368/2025
20	D-CRLREV/13372/2025 CRLREV/ /	KALANDI PATI MP	SATYA NARAYAN MISHRA 4	369/2025
21	D-CRLREV/13372/2025 CRLREV/ /	KALANDI PATI MP	SATYA NARAYAN MISHRA 4	370/2025
22	D-CRLREV/13250/2025 CRLREV/ /	PRABHUDATTA ACHARY MP	UMA CHARAN MISHRA	372/2025
23	D-FAO/11595/2025 FAO/184/2025	D.M., UNITED INDIA INSURANCE CO. LTD. MP	KMERDACHANDRA SAHOO 1	384/2025
24	D-FAO/5/2019 FAO/5/2019	SRINIBAS NANDA MP	M/S.SANATAN DAS, K.K.JENA, S.K.SWAIN, P.P.MOHANTY, D.J.SWAIN	385/2025
25	D-FAO/421/2019 FAO/421/2019	CHITTARANJAN MISHRA MP		386/2025
26	D-FAO/24457/2024	D.M, NATIONAL INSURANCE CO. L.T.D.	PRASANTA KUMAR MAHALI	

	FAO/239/2024	MP		387/2025
27	D-BLAPL/30078/2024	NISHTALA VENKATA HARIHAR RAO @ N. V. HARIHAR RAO		
	BLAPL/10106/2024	MP		514/2025
28	D-BLAPL/13202/2023	RANJAN KUMAR PADHI	SUJATA JENA	
	BLAPL/13202/2023	MP		515/2025
29	D-BLAPL/11029/2025	MAHESH DIGAL	HEMANT KUMAR TRIPATHY	
	BLAPL/4147/2025	MP		516/2025
30	D-BLAPL/12720/2025	KHIROD BEHERA	BIKASH KUMAR DASH	
	BLAPL/ /	MP		517/2025
31	D-BLAPL/9074/2025	PANCHANAN SAHU	BHABANI SHANKAR DASPARIDA	
	BLAPL/3327/2025	MP		518/2025
32	D-BLAPL/24708/2024	SAULAMI JAGA		
	BLAPL/8673/2024	MP		519/2025
33	D-RSA/18053/2025	PRABHASINI NAIK	DEBABRATA DASH	
	RSA/ /	MP		654/2025
34	D-RSA/18053/2025	PRABHASINI NAIK	DEBABRATA DASH	
	RSA/ /	MP		655/2025
35	D-RSA/375/2004	PANCHANAN DEHURY	MR.AMIT KUMAR NATH,H.P.MOHANTY	
	RSA/375/2004	MP		656/2025
36	D-RSA/459/2014	SK.PATI	MR.SIDHARTHA MISRA	
	RSA/459/2014	MP		657/2025
37	D-CMP/12784/2025	SALILA PANDA	DIPTENDU SUNDAR RAY	
	CMP/497/2025	MP		694/2025
38	D-CMP/17926/2025	KANDURI CHARAN MOHARANA	ALOK KUMAR PANDA	
	CMP/677/2025	MP		695/2025
39	D-CMP/34757/2024	RADHESHYAM MOHANTY		
	CMP/886/2024	MP		696/2025
40	D-CMP/34758/2024	RAHASABIHARI @ RASABIHARI PATI		
	CMP/887/2024	MP		697/2025
41	D-CMP/18179/2025	ANANNYA ANUSUYA NAIK	GOURI MOHAN RATH	
	CMP/ /	MP		698/2025
42	D-CMP/18180/2025	ANANNYA ANUSUYA NAIK	GOURI MOHAN RATH	
	CMP/ /	MP		699/2025
43	D-CMP/18182/2025	ANANNYA ANUSUYA NAIK	GOURI MOHAN RATH	
	CMP/ /	MP		699/2025
44	D-CMP/5570/2025	VENKATESWAR EDUCATIONAL AND MULTIPURPOSES SEMOCHAS, BBSR		
	CMP/220/2025	MP		700/2025
45	D-CMP/18221/2025	PADMABATI KAMILA	AMIT PRASAD BOSE	
	CMP/ /	MP		701/2025
46	D-ABLAPL/30153/2024	SUNITA PANIGRAHI		
	ABLAPL/11056/2024	MP		932/2025
47	D-ABLAPL/29602/2024	SK. SAJID	KHUSBU PANIGRAHI	
	ABLAPL/11071/2024	MP		933/2025
48	D-ABLAPL/9717/2023	BALIA NAIK	BIKASH CHANDRA PARIJA	
	ABLAPL/9717/2023	MP		934/2025
49	D-ABLAPL/14088/2024	BABAJI NAYAK		
	ABLAPL/4947/2024	MP		935/2025
50	D-ABLAPL/11733/2025	DIPTI RANJAN BAL	SRIKANTA MAHUNTA	
	ABLAPL/4507/2025	MP		936/2025
51	D-ABLAPL/18035/2024	MUNA MAJHI @ MUNA PENTHIA @ BRUDABAN MAJHI		
	ABLAPL/6503/2024	MP		937/2025
52	D-MACA/30066/2024	THE MANAGER LEGAL ORIENTAL INSURANCE CO.LTD.		
	MACA/803/2024	MP		1177/2025
53	D-MACA/901/2023	BIPIN KUMAR SINGH	DEBASISH PATNAIK	
	MACA/901/2023	MP		1178/2025
54	D-MACA/17282/2025	D.M., NEW INDIA ASSUARANCE CO. LTD.,KORAPUT	KRANJAN MOHANTY	
	MACA/ /	MP		1179/2025
55	D-MACA/15850/2025	THE D.M. LEGAL CELL, NATIONAL INSURANCE CORPORATION	ANAND KUMAR MOHANTY	
	MACA/ /	MP		1180/2025
56	D-MACA/26761/2024	M/S.ORIENTAL INSURANCE COMPANY LIMITED	MD.ALI KHAN	
	MACA/613/2024	MP		1181/2025
57	D-MACA/18107/2025	ORIENTAL INSURANCE CO. LTD.,SAMBALPUR	MD.ALI KHAN	
	MACA/ /	MP		1182/2025

58	D-MACA/666/2022 MACA/666/2022	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD. MP		1183/2025
59	D-MACA/15229/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., BBSR MP	BHIMJHIMBALA PATI	1184/2025
60	D-MACA/18209/2025 MACA/ /	PITAMBAR ADJUED MP	SURAJ MOHANTY	1185/2025
61	D-MACA/18209/2025 MACA/ /	PITAMBAR ADJUED MP	SURAJ MOHANTY	1186/2025
62	D-CRLMC/4059/2025 CRLMC/610/2025	AJU JENA @ AJIT KUMAR JENA MP	BIBHUTI RANJAN MOHANTY	1228/2025
63	D-CRLMC/5270/2025 CRLMC/769/2025	PAPUN @ RAKESH MOHANTY MP		1229/2025
64	D-CRLMC/13322/2025 CRLMC/ /	KAILASH CHANDRA NAYAK @ KAILASH PRASAD MP	KAILASH NANTA KUMAR NANDA	1230/2025
65	D-CRLMC/13342/2025 CRLMC/ /	PRABHUDATTA SWAIN MP	JUGALA KISHORE PANDA	1231/2025
66	D-CRLMC/12202/2025 CRLMC/1613/2025	BIBEKA SAHU MP	SUBASH CHANDRA PUSPALAKA	1232/2025
67	D-CRLMC/13387/2025 CRLMC/ /	K SUNEELATHA @ B.SUNITHA MP	MITALEE JESTHI	1233/2025
68	D-CRLA/997/2023 CRLA/997/2023	ARUN KUMAR BARIK MP	SARADA PRASAD DASH	1254/2025
69	D-CRLA/12235/2025 CRLA/507/2025	SOMANATH JANKA MP	RAMESH MAHARANA	1255/2025
70	D-CRLA/12235/2025 CRLA/507/2025	SOMANATH JANKA MP	RAMESH MAHARANA	1256/2025
71	D-CRLA/625/2020 CRLA/625/2020	CHOUDHURY ABINASH DAS @ MUNA MP	MANOJ KUMAR PATI	1257/2025
72	D-CRLA/151/2018 CRLA/151/2018	RABINDRA KUMAR OJHA MP	M/S.SOURA CH.MOHAPATRA,M/S BISWARANJAN DALAI,M DAS,D LE	1258/2025
73	D-CRLA/13318/2025 CRLA/ /	SUNIL KUMAR JENA MP	BHABANI SHANKAR DASPARIDA	1259/2025
74	D-CRLA/13318/2025 CRLA/ /	SUNIL KUMAR JENA MP	BHABANI SHANKAR DASPARIDA	1260/2025
75	D-CRLA/419/2019 CRLA/419/2019	BISWANATH MOHAPATRA MP	DEBASNAN DAS	1261/2025
76	D-CRLA/316/2023 CRLA/316/2023	DINESH KEDIA@KADIA MP	SK. ZAFARULLA	1262/2025
77	D-CRLA/13365/2025 CRLA/ /	HARIHAR MALIK MP	SK. ZAFARULLA	1263/2025
78	D-CRLA/13365/2025 CRLA/ /	HARIHAR MALIK MP	SK. ZAFARULLA	1264/2025
79	D-CRLA/13377/2025 CRLA/ /	SADANANDA ROUT MP	BIDESHI KUMAR GHADEI	1265/2025
80	D-CRLA/13377/2025 CRLA/ /	SADANANDA ROUT MP	BIDESHI KUMAR GHADEI	1266/2025
81	D-CRLA/13384/2025 CRLA/ /	NABEEL ABDUL MUBIN KHAN MP	BIKRAM CHANDRA GHADEI	1267/2025
82	D-CRLA/13384/2025 CRLA/ /	NABEEL ABDUL MUBIN KHAN MP	BIKRAM CHANDRA GHADEI	1268/2025
83	D-CRLA/13384/2025 CRLA/ /	NABEEL ABDUL MUBIN KHAN MP	BIKRAM CHANDRA GHADEI	1269/2025
84	D-WA/18051/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2272/2025
85	D-WA/18051/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2273/2025
86	D-WA/18051/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	2274/2025
87	D-WA/18052/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2275/2025
88	D-WA/18052/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	2276/2025
89	D-WA/18052/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	

	WA/ /	MP		2277/2025
90	D-WA/18142/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS,A.S.C	
	WA/ /	MP		2278/2025
91	D-WA/18142/2025	STATE OF ODISHA	SIDHARTH PRASAD DAS,A.S.C	
	WA/ /	MP		2279/2025
92	D-WA/18172/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		2280/2025
93	D-WA/18172/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		2281/2025
94	D-WA/18172/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		2282/2025
95	D-WA/18173/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		2283/2025
96	D-WA/18173/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		2284/2025
97	D-WA/18173/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		2285/2025
98	D-WA/18212/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		2286/2025
99	D-WA/18212/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		2287/2025
100	D-WA/18212/2025	STATE OF ODISHA	SASWAT DAS, A.G.A.	
	WA/ /	MP		2288/2025
101	D-WA/18215/2025	STATE OF ODISHA	SASWAT DAS, A.G.A	
	WA/ /	MP		2289/2025
102	D-WP(C)/2194/2025	PARESH KUMAR JENA	ANUPAM RATH	
	WP(C)/2074/2025	MP		7434/2025
103	D-WP(C)/18265/2022	CHAITANYA PRASAD HIGHER SEC. SCHO	MAHABRATA MOHANTY	
	WP(C)/18265/2022	MP		7435/2025
104	D-WP(C)/13596/2022	EXECUTIVE ENGINEER, JAMBHIRA CANA	SHUKTI PRASAD SINDA, AGA	
	WP(C)/13596/2022	MP		7436/2025
105	D-WP(C)/13595/2022	EXECUTIVE ENGINEER, JAMBHIRA CANA	SHUKTI PRASAD SINDA, AGA	
	WP(C)/13595/2022	MP		7437/2025
106	D-WP(C)/21637/2024	M/S.KALYAN SARKAR	NARENDRA KISHORE MISHRA	
	WP(C)/12148/2024	MP		7438/2025
107	D-WP(C)/10785/2022	M/S.BHANJA MINERALS PVT. LTD.,KEON	JHABIR PALIT	
	WP(C)/10785/2022	MP		7439/2025
108	D-WP(C)/15298/2022	UPENDRA NATH COLLEGE,MAYURBHAN	SATYABRATA MOHANTY	
	WP(C)/15298/2022	MP		7440/2025
109	D-WP(C)/14620/2025	PARUL YADAV	ANJAN KUMAR BISWAL	
	WP(C)/10568/2025	MP		7441/2025
110	D-WP(C)/3273/2025	SUBASH CHANDRA SWAIN	SANJAY KUMAR BEHERA	
	WP(C)/2709/2025	MP		7442/2025
111	D-WP(C)/16980/2025	AVAMAYEE NAYAK	SARAT KUMAR ACHARYA	
	WP(C)/11432/2025	MP		7443/2025
112	D-WP(C)/18037/2025	M/S SURENDRA MINING INDUSTRIES PVT	JYOTI RANJAN DEO	
	WP(C)/ /	MP		7444/2025
113	D-WP(C)/18061/2025	CHANDRAJIT NAYAK	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		7445/2025
114	D-WP(C)/18039/2025	STATE OF ODISHA	BIMBISAR DASH, A.G.A	
	WP(C)/ /	MP		7446/2025
115	D-WP(C)/11340/2016	GENERAL MANAGER,MCL	M/S.SOMADARSAN MOHANTY, MR. P.R.PATNAIK	
	WP(C)/11340/2016	MP		7447/2025
116	D-WP(C)/18078/2025	JITENDRA KUMAR PATNAIK	MANOJA KUMAR KHUNTIA	
	WP(C)/12098/2025	MP		7448/2025
117	D-WP(C)/18086/2025	JANAKALYAN PARISHAD, MAYURBHAN	JAMIYA KUMAR MOHANTY A	
	WP(C)/12112/2025	MP		7449/2025
118	D-WP(C)/18092/2025	LULIPTA BEURA	SARAT CHANDRA SAMAL	
	WP(C)/ /	MP		7450/2025
119	D-WP(C)/18093/2025	M/S. INDIAN OIL ADANI VENTURES LIM	ITSE,PARADIPANGXTSINGHPUR	
	WP(C)/ /	MP		7451/2025
120	D-WP(C)/15562/2025	RASHMIPRAVA MISHRA	SUJATA JENA	
	WP(C)/10892/2025	MP		7452/2025

121	D-WP(C)/15556/2025 WP(C)/10845/2025	RAMA DEI MP	SUJATA JENA	7453/2025
122	D-WP(C)/18068/2025 WP(C)/ /	SHRI GANESH TRADERS MP	ATMAJIT MANMITH DAS	7454/2025
123	D-WP(C)/16088/2024 WP(C)/8804/2024	ANURAKTA JENA MP	SOURAV DAS	7455/2025
124	D-WP(C)/16217/2025 WP(C)/11248/2025	MOHAMMAD MANSUR RAZA MP	SUBHRANSU BHUSAN MOHANTY	7456/2025
125	D-WP(C)/18112/2025 WP(C)/ /	JITENDRA SAMAL MP	BIJAYA KUMAR BEHERA 1	7457/2025
126	D-WP(C)/15557/2025 WP(C)/11749/2025	SOMANATH MOHANTY MP	ABHIJIT DAS	7458/2025
127	D-WP(C)/18113/2025 WP(C)/ /	DAMBARUDHAR SAHOO MP	DEBASIS MISHRA	7459/2025
128	D-WP(C)/18069/2025 WP(C)/ /	SUSANTA KUMAR PRAHARAJ MP	ATMAJIT MANMITH DAS	7460/2025
129	D-WP(C)/18114/2025 WP(C)/ /	RAJESH KUMAR MOHAPATRA MP	SURYAKANTA DWIBEDI	7461/2025
130	D-WP(C)/18115/2025 WP(C)/ /	MANAGING DIRECTOR ODISHA STATE COOPERATIVE BANK LTD MP	CHERPAKSAIBANNDAD	7462/2025
131	D-WP(C)/18118/2025 WP(C)/ /	RITA MISHRA MP	SHIB SHANKAR MOHANTY	7463/2025
132	D-WP(C)/18071/2025 WP(C)/ /	M/S KALINGA WARRIORS SECURITY SERVICES MP	CHERASEN PARIDA	7464/2025
133	D-WP(C)/18119/2025 WP(C)/ /	NIHAR RANJAN NANDA MP	TRILOCHAN NANDA	7465/2025
134	D-WP(C)/37687/2024 WP(C)/24105/2024	GYANA RANJAN NAYAK MP	SUBHRANSU BHUSAN MOHANTY	7466/2025
135	D-WP(C)/37688/2024 WP(C)/24110/2024	SARAT CHANDRA SAHOO MP	SUBHRANSU BHUSAN MOHANTY	7467/2025
136	D-WP(C)/16217/2025 WP(C)/11248/2025	MOHAMMAD MANSUR RAZA MP	SUBHRANSU BHUSAN MOHANTY	7468/2025
137	D-WP(C)/49545/2024 WP(C)/30856/2024	JAYAKRUSHNA RANA MP	UMAKANTA MISHRA	7469/2025
138	D-WP(C)/49550/2024 WP(C)/30863/2024	PABITRA MOHAN PRUSTY MP	UMAKANTA MISHRA	7470/2025
139	D-WP(C)/15159/2025 WP(C)/10907/2025	DR.PURNA CHANDRA PADHY MP		7471/2025
140	D-WP(C)/15152/2025 WP(C)/10930/2025	DR.BASANTA KUMAR MISHRA MP		7472/2025
141	D-WP(C)/15160/2025 WP(C)/10750/2025	DR.G.JAYAMANIKYA SHASTRI MP		7473/2025
142	D-WP(C)/18127/2025 WP(C)/ /	JAGANNATH BEHERA MP	MAHENDRA KUMAR SAHOO	7474/2025
143	D-WP(C)/10341/2025 WP(C)/7808/2025	SHAIKH FAYAJUDIN MP	SUBASH CH PANI	7475/2025
144	D-WP(C)/18129/2025 WP(C)/ /	ANADI CHARAN MOHANTY MP	SANATAN PANI	7476/2025
145	D-WP(C)/18137/2025 WP(C)/ /	MAA TARINI WSHG MP	LALIT KUMAR MAHARANA	7477/2025
146	D-WP(C)/39372/2024 WP(C)/23102/2024	PURNA CHANDRA MAJHI MP	SRINIVAS MOHANTY	7478/2025
147	D-WP(C)/18131/2025 WP(C)/ /	AJAYA KRUSHNA DAS MP	SOUBHAGYA KUMAR RATH	7479/2025
148	D-WP(C)/39370/2024 WP(C)/23107/2024	KHAGAPATI NAIK MP	SRINIVAS MOHANTY	7480/2025
149	D-WP(C)/18143/2025 WP(C)/ /	VIMLESH KARIR MP	MOHAN CHARAN JENA	7481/2025
150	D-WP(C)/39371/2024 WP(C)/23112/2024	PRASANTA BESHRA MP	SRINIVAS MOHANTY	7482/2025
151	D-WP(C)/40979/2024 WP(C)/24400/2024	NITESH BISI MP	SRINIVAS MOHANTY	7483/2025
152	D-WP(C)/18133/2025	SUDARSAN MOHAPATRA	ALOK KUMAR PANDA	

	WP(C)/ /	MP		7484/2025
153	D-WP(C)/18147/2025 WP(C)/ /	SAROJ KUMAR SAHOO MP	MIHIR SEKHAR SAHOO	7485/2025
154	D-WP(C)/18148/2025 WP(C)/ /	AMULYA KUMAR ACHARYA MP	NIHAL RATH	7486/2025
155	D-WP(C)/18138/2025 WP(C)/ /	ANITA NAIK MP	DEEPAK KUMAR MOHAPATRA	7487/2025
156	D-WP(C)/18150/2025 WP(C)/ /	SURENDRA KUMAR BEHURIA MP	GYANA RANJAN SETHI	7488/2025
157	D-WP(C)/16867/2025 WP(C)/11395/2025	UGRESAN KISAN MP	ASIS KUMAR MAHANA	7489/2025
158	D-WP(C)/18145/2025 WP(C)/12123/2025	SUNIL MANTRY MP	SURYAKANTA DWIBEDI	7490/2025
159	D-WP(C)/16963/2025 WP(C)/11715/2025	JAI MAA DURGA SELF HELP GROUP, BALASORE MP	ISSWAKRUIIT MOHAPATRA (2)	7492/2025
160	D-WP(C)/18156/2025 WP(C)/ /	ARUNA KANTA BHUYAN MP	NIRANJAN NAYAK	7493/2025
161	D-WP(C)/18159/2025 WP(C)/ /	EXECUTIVE ENGINEER, (ELECTRICAL), BEDALIBASKUMAR(TPNODL), BANASORE MP		7494/2025
162	D-WP(C)/18160/2025 WP(C)/ /	DEBASIS DAS MP	ARUN KUMAR PATRA	7495/2025
163	D-WP(C)/18154/2025 WP(C)/ /	MOTHER TERESA SHG MP	GAJENDRANATH ROUT	7496/2025
164	D-WP(C)/18162/2025 WP(C)/ /	EXECUTIVE ENGINEER(ELECTRICAL), BEDALIBASKUMAR(TPNODL), HARANA MP		7497/2025
165	D-WP(C)/18164/2025 WP(C)/ /	KALPANA JENA MP	HRUDANANDA MOHAPATRA	7498/2025
166	D-WP(C)/37851/2024 WP(C)/22396/2024	SUJAY BISWAS MP	ABHAS MOHANTY	7499/2025
167	D-WP(C)/18177/2025 WP(C)/ /	S.D.O., (ELECTRICAL), TPNODL MP	LALIT KUMAR MAHARANA	7500/2025
168	D-WP(C)/13745/2025 WP(C)/ /	MIRJA SOREN(DEAD) MP	SITANSHU KUMAR DEY	7501/2025
169	D-WP(C)/18184/2025 WP(C)/ /	GOVINDA CHANDRA SWAIN MP	SHASHI BHUSAN JENA	7502/2025
170	D-WP(C)/18194/2025 WP(C)/ /	SAI SANJEEVANI MEDICAL STORE, CUTTACK MP	AKIRAV TIBREWAL	7503/2025
171	D-WP(C)/14079/2017 WP(C)/14079/2017	CHIEF COMMISSIONER MP	MR.DILLIP KU. SAHU	7504/2025
172	D-WP(C)/18197/2025 WP(C)/ /	THE EXECUTIVE ENGINEER (ELECTRICAL), SUPSODI MP	SURESH CHANDRA DASH	7505/2025
173	D-WP(C)/18198/2025 WP(C)/ /	SMRUTIJHARA MOHANTY MP	GHANASHYAM NAMTOAR	7506/2025
174	D-WP(C)/18210/2025 WP(C)/ /	PRABODHA KUMAR MOHAPATRA MP	CHITTA RANJAN PATTNAIK	7507/2025
175	D-WP(C)/5787/2021 WP(C)/5787/2021	SANTOSH KUMAR HOTA MP		7508/2025
176	D-WP(C)/18211/2025 WP(C)/ /	PRAVAT PAIKRAY MP	BRAJA MOHAN SARANGI	7509/2025
177	D-WP(C)/18213/2025 WP(C)/ /	SUJIT KUMAR SWAIN MP	BRAJA MOHAN SARANGI	7510/2025
178	D-WP(C)/18217/2025 WP(C)/ /	SUBAL KUMAR MOHANTY MP	RAMA CHANDRA JENA	7511/2025
179	D-WP(C)/17973/2025 WP(C)/ /	UMAKANTA NAYAK MP	JAJATI KESHARI KHUNTIA	7512/2025
180	D-WP(C)/3398/2025 WP(C)/3160/2025	DR. TAPAN KUMAR PRADHAN MP	DR. TAPAN KUMAR PRADHAN(IN PERSON)	7513/2025
181	D-WP(C)/18224/2025 WP(C)/ /	BIJAYA KUMAR MAHANA MP	SAILAZA NANDAN DAS	7514/2025
182	D-WP(C)/18226/2025 WP(C)/ /	SIBA PRASAD PARIDA MP	SAILAZA NANDAN DAS	7515/2025